

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.12.2020

**ORDER NO. 95 of 2020**


Hon'ble President is pleased to order the sitting commencing from  
**4.01.2021 to 29.01.2021** for **CESTAT, New Delhi** as follows:

<b>CORAM</b>	<b>PERIOD</b>	<b>WORK ASSIGNED</b>
Hon'ble Mr. Justice Dilip Gupta, President, Dr. D. M. Mishra, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 04.01.2021 to 08.01.2021	Anti Dumping Matters
Hon'ble Mr. Justice Dilip Gupta, President, Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 12.01.2021 to 15.01.2021	Anti Dumping Matters
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 18.01.2021 to 29.01.2021	Customs, Excise and Service Tax Division Bench matters
Sh. Anil Choudhary, Hon'ble Member (Judicial)	From 04.01.2021 to 29.01.2021	Single Member Bench matters
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 04.01.2021 to 08.01.2021, 11.01.2021 and from 18.01.2021 to 29.01.2021	Single Member Bench matters

Note:

1. From 04.01.2021 to 08.01.2021 and from 12.01.201 to 15.01.2021, Division Bench cases will be taken by the Bench comprising Hon'ble President and Sh. Subba Rao, Member (Technical) after the hearing of Anti Dumping matters are complete or adjourned. If the Hon'ble President does not sit on any day in the Division Bench, Sh. Anil Choudhary, Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the
3. website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

**By Order**

  
**(Mukesh Gupta)**  
**Asst. Registrar**

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F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.12.2020

**ORDER NO. 96 of 2020**


Hon'ble President is pleased to order the sitting commencing from  
**4.01.2021 to 02.04.2021 for CESTAT, Mumbai** as follows:

CORAM	PERIOD	WORK ASSIGNED
Dr. D. M. Mishra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 11.01.2021 to 29.01.2021	Customs and Excise Division Bench Matters
Dr. D. M. Mishra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 01.02.2021 to 02.04.2021	Customs Division Bench Matters
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	From 04.01.2021 to 08.01.2021	Service Tax Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	From 11.01.2021 to 29.01.2021	Service Tax Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 01.02.2021 to 02.04.2021	Excise Division Bench matters
Sh. C. J. Mathew, Hon'ble Member (Technical) and Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 04.01.2021 to 08.01.2021	Customs Division Bench Matters.
Sh. P. Anjani Kumar, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 04.01.2021 to 08.01.2021	Excise Division Bench Matters
Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 01.02.2021 to 02.04.2021	Service Tax Division Bench Matters.
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 11.01.2021 to 02.04.2021	Single Member Matters
Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 11.01.2021 to 29.01.2021	Single Member Matters

**Note:**

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. In the event of leave/tour of any Judicial Member, Sh. Ajay Sharma, Member (Judicial) will be part of the DB if he is not already sitting in a DB and the Single Member cases posted before him will get adjourned.
3. In the event of leave or tour of any Technical Member, the DB matters listed before that DB shall be taken up by the DB presided by the senior most Member and the Judicial Member who was part of the earlier DB will hear Single Member Bench Matters. If two Technical Members who are part of the DBs are on leave/tour the available DB will take up the entire lists.
4. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
(Mukesh Gupta)  
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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.12.2020

**ORDER NO. 97 of 2020**


Hon'ble President is pleased to order the sitting commencing from  
**4.01.2021 to 02.04.2021** for **CESTAT, Kolkata** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. P. K. Choudhary, Hon'ble Member (Judicial)	From 04.01.2021 to 02.04.2021	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Dated:24.12.2020


**ORDER NO. 98 of 2020**

Hon'ble President is pleased to order the sitting commencing from **4.01.2021 to 02.04.2021** for **CESTAT, Chennai** as follows:

<b>CORAM</b>	<b>PERIOD</b>	<b>WORK ASSIGNED</b>
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 11.01.2021 to 15.01.2021	Customs, Excise and Service Tax Division Bench Matters
Ms. Sulekha Beevi, Hon'ble Member (Judicial)	From 04.01.2021 to 08.01.2021 and from 18.01.2021 to 02.04.2021	Single Member Matters
Sh. P. Dinesha, Hon'ble Member (Judicial)	From 04.01.2021 to 02.04.2021	Single Member Matters


Note: From 11.01.2021 to 15.01.2021, if the Judicial Member in the DB is on leave/tour, Sh. P. Dinesha, Member (Judicial) will sit in the DB. On other days if one of the Members is on leave/tour the other Member will hear the entire lists. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated:24.12.2020

**ORDER NO. 99 of 2020**


Hon'ble President is pleased to order the sitting commencing from **4.01.2021 to 02.04.2021** for **CESTAT, Bangalore** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial)	From 04.01.2021 to 15.01.2021 and From 01.02.2021 to 02.04.2021	Single Member Bench matters
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 18.01.2021 to 29.01.2021	Customs, Excise and Service Tax Division Bench Matters

Note:


1. If any Member in the DB is on leave/tour the other Member will hear Single Member cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated:24.12.2020

**ORDER NO. 100 of 2020**


Hon'ble President is pleased to order the sitting commencing from  
**4.01.2021 to 02.04.2021** for **CESTAT, Ahmedabad** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	From 04.01.2021 to 02.04.2021	Customs, Excise and Service Tax Division Bench Matters
Sh. Ramesh Nair, Hon'ble Member (Judicial)	Every Thursday afternoon (after DB is over)	Single Member Matters
Sh. Raju, Hon'ble Member (Technical)	Every Thursday afternoon (after DB is over)	Single Member Matters

Note:


1. Whenever any Member of a Division Bench is unavailable, the other Member of the Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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Dated: 24.12.2020


ORDER NO. 101 of 2020

Hon'ble President is pleased to order the sitting commencing from **4.01.2021 to 02.04.2021** for **CESTAT, Allahabad** as follows:

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	11.01.2021	Customs, Excise and Service Tax Division Bench matters
NIL	From 04.01.2021 to 02.04.2021 (except on 11.01.2021)	NIL


Note: If the Hon'ble President does not sit in the Division Bench, Sh. Anil Choudhary, Member (Judicial) will sit in the DB.

By Order

  
(Mukesh Gupta)  
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Dated: 24.12.2020

**ORDER NO. 102 of 2020**


Hon'ble President is pleased to order the sitting commencing from  
**4.01.2021 to 02.04.2021** for **CESTAT, Chandigarh** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (Judicial)	From 04.01.2021 to 02.04.2021	Single Member Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.12.2020

**ORDER NO. 103 of 2020**

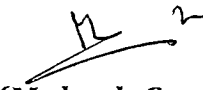
Hon'ble President is pleased to order the sitting commencing from **4.01.2021 to 02.04.2021** for **CESTAT, Hyderabad** as follows:

<b>CORAM</b>	<b>PERIOD</b>	<b>WORK ASSIGNED</b>
Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 01.02.2021 To 02.04.2021	Single Member Matters

Note:

1. There will be no sitting from 4.1.2021 to 29.1.2021. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

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